(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 23rd day of OCTOBER, 2018.

ORIGINAL APPLICATION NO. 1318 OF 2009

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J). HON'BLE MR MOHD JAMSHED, MEMBER (A).

Dr. Evelina P Mujumdar wo Shri Prashant M. Mujumdar, R/o 38
 First Floor Opposie Uptron, MIG Colony, Govindpur, City and District Allahabad
 Applicant

.....Applicant.

VERSUS

1. Union of India through Secretary, Ministry of Defence, Defence Headquarters, New Delhi-1 & Ors

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Ajay SIngh

ORDER (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

None present for the applicant.

- 2. On the earlier listed date i.e., 16.08.2018, no one was present for the parties and a last opportunity was given to the applicant to argue his case on the next date. On the next date i.e., 10.10.2018, Shri Jaswant Singh, Advocate submitted that neither he or Shri S K Kushwaha is counsel in this case.
- 3. Today also, nobody appears on behalf of the applicant. As such, it appears that the applicant has lost interest in pursuing this case.
- 4. Accordingly, the OA is dismissed in default and for non prosecution.

(MOHD JAMSHED) MEMBER-A (RAKESH SAGAR JAIN) MEMBER-J

Arun..